

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO.3863
TO BE ANSWERED ON 18TH DECEMBER, 2024.

FCI GODOWNS IN BIHAR

†3863. SHRI DEVESH CHANDRA THAKUR:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the present number of godowns of Food Corporation of India (FCI) operational in Bihar;
- (b) whether these godowns store foodgrains beyond their capacity as a result of which large quantities of foodgrains get spoiled;
- (c) if so, the details thereof;
- (d) whether the Government has received any proposal regarding the construction of new godowns in Bihar or any such proposals are under consideration of the Government; and
- (e) if so, the time by which these are likely to be constructed?

A N S W E R
MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS,
FOOD & PUBLIC DISTRIBUTION
(SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)

(a): As on 01.11.2024, 75 (Owned – 11 & Hired – 64) godowns of Food Corporation of India (FCI) are operational in Bihar.

(b) & (c): No foodgrain stock accrued as damaged due to storage capacity during last five financial years.

(d) & (e): Requirement of Storage capacity in FCI depends upon the level of procurement, requirement of buffer norms and Public Distribution System (PDS) operations for food grains (Rice and Wheat). FCI continuously assesses and monitors the storage capacity and based on the requirement and storage gap assessment, storage capacities are created/hired through following schemes at a Pan India level including Bihar:-

1. Construction of Silos under Public Private Partnership (PPP) mode
2. Private Entrepreneurs Guarantee (PEG) Scheme
3. Central Sector Scheme "Storage & Godowns"
4. Hiring of godown from Central Warehousing Corporation (CWC)/ State Warehousing Corporations (SWCs)/State Agencies
5. Private Warehousing Scheme (PWS)
6. Creation of godowns under Asset Monetization

The time-limit set for the construction of the godowns under various schemes is as per the Contract.
